

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfer and posting orders are hereby made in official exigency:

S. No.	Name & E.C.	From	To
1	Ms. Pooja EC:94870430	Asstt. Ahlmad in the court of Sh. Kishor Kumar, ADJ-04 (East), Karkardooma Courts, Delhi.	Asstt. Ahlmad in the court of Ms. Udita Jain, MM-06 (West), THC, Delhi.
2	Sh. Jugesh EC:64089486	Asstt. Ahlmad in the court of Ms. Udita Jain, MM-06 (West), THC, Delhi.	Asstt. Ahlmad in the court of Sh. Kishor Kumar, ADJ-04 (East), Karkardooma Courts, Delhi.
3	Ms. Kanchan Manchanda EC:47147023	Reader in the court of Ms. Charu Asiwai, Civil Judge-03 (South-East), Saket Courts, New Delhi.	Reader in the court of Sh. Ankit Singla, POLC-10, RACC, New Delhi.
4	Sh. Ajay Yadav EC:21955968	Reader in the court of Sh. Ankit Singla, POLC-10, RACC, New Delhi.	Reader with Ms. Charu Asiwai, Civil Judge-03 (South-East), Saket Courts, New Delhi.
5	Ms. Rubi Kumari EC:55232492	JJA in Office Pool, Administration Branch-II (HQs), THC, Delhi.	Asstt. Ahlmad in the court of Sh. Nitish Kumar Sharma, MM-03 (North-East), KKD, Delhi. (till joining of Sh. Gaurav Arora in the ibid Court as Asstt. Ahlmad)
6	Sh. Manish EC:82957587	Judl. Asstt. in Judicial Branch (East), Karkardooma Courts, Delhi.	Judl. Asstt. in IT Cell (HQs), Tis Hazari Courts, Delhi.
7	Sh. Divyanshu Kumar EC:80237513	Asstt. Ahlmad in the Court of Ms. Naina Gupta, MM (NI Act) Digital Court-01, Central, THC, Delhi	JJA in Administration Branch-I (HQs), THC, Delhi
8	Ms. Rekha EC:84625288	Asstt. Ahlmad in the court of Sh. Ayush Sharma, MM-02, North-West, Rohini Courts, Delhi	Asstt. Ahlmad in the Court of Ms. Naina Gupta, MM (NI Act) Digital Court-01, Central, THC, Delhi
9	Ms. Shreya Singh EC:64908405	JJA in Office Pool, Administration Branch-II (HQs), THC, Delhi	Asstt. Ahlmad in the court of Sh. Ayush Sharma, MM-02, North-West, Rohini Courts, Delhi

Note: 1. Ms. Rubi Kumari posted on interim basis in the Court of Sh. Nitish Ar. Sharma, MM-03, North-East, KKD shall report back in Office Pool, Adm.-II, Central immediately on joining of Sh. Gaurav Arora therein.

2. Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent/s, as per rules.

(Girish Kathpalia)

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No. 1675-1725 P&T/Admn-II/HQs/Delhi/2023

Dated, Delhi this 05 JAN 2023

Copy forwarded for information and necessary action to:

1. The Ld. Principal District & Sessions Judges concerned Delhi/New Delhi.
2. The Ld. Officers/Officer-in-charges concerned.
3. The Personal Office of the undersigned.
4. The DDOs, Accounts Branches concerned for further necessary action as per rules.
5. The Dealing Assistants, Personal File, ACR Cell, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/update as per rules.
6. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
7. The officials concerned for immediate compliance.

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

